

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

No.LR(B) 47/2017/19,

Dated Shillong, the 22nd January, 2026.

CORRIGENDUM

In partial modification to Office Order No.LR (B) 47/2017/17 Dt 28th November 2025, the subject matter relating to Tourism Department may be allocated to L.O. (SJD) and vice versa, the subject matter relating to Textiles Department may be allocated to L.O. (NRM).

This comes into effect from the date of issue of this Order and until further Orders.

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No.LR(B) 47/2017/19-A,

Dated Shillong, the 22nd January, 2026.

Copy to:

1. P.S to the Commissioner & Secretary to the Govt. of Meghalaya, Law Department for information of the Commissioner & Secretary.
2. All Officers of Law Department
3. Law (B) Department.
4. DEO, Law (A) Department to upload the above Order on the website of Law Department

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law Department.